

CENTRAL ELECTRICITY REGULATORY COMMISSION

New Delhi

File No. L-1/268/2022/CERC

Date: 13th July, 2023

Subject: Terms and Conditions of Tariff for the period commencing from 1st April, 2024 – Approach Paper thereof.

Approach Paper on Terms and Conditions of tariff regulations for the Tariff Period 1.4.2024 to 31.3.2029, prepared by the staff of the Commission, was published vide Public Notice dated 26.05.2023 for soliciting suggestions/feedback of stakeholders and electricity industry players, the last date being 15th July 2023.

2. Subsequently, vide Addendum dated 3rd July 2023, comments and suggestions, on the compensation methodology for operating thermal (coal) generating unit(s) below the 55% minimum power level, were invited from the stakeholders by 15th July 2023.

3. Representations have been received from some stake holders to extend the last date for submission of the requisite information.

4. Considering the difficulties faced by the stakeholders, the last date of submission of the information is extended up to 31st July 2023.

Sd/-
(Harpreet Singh Pruthi)
Secretary